Annexure-4

Name of the corporate debtor: Arch Pharmalabs Limited; Date of commencement of CIRP: 15.05.2024; List of creditors as on: 26.02.2025

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee		% of voting share in CoC					
1	Export-Import Bank of India	Annex 4.1	29.05.2024	93,07,43,437.17	93,07,43,437.17	Unsecured			NO	0.91					Provisionally Admitted
2	M/S Capital Trade Links Limited	Annex 4.2	01.06.2024	5,39,05,643.00	5,39,05,643.00	Unsecured			NO	0.05					Provisionally Admitted
3	Omkara Assets Reconstruction Private Limited	Annex 4.3	01.06.2024	12,91,78,138.00	12,91,78,138.00	Unsecured			NO	0.13					Provisionally Admitted
4	JM Financial Asset Reconstruction Company Limited	Annex 4.4	22.01.2025	1,98,16,81,312.00	1,98,16,81,312.00	Unsecured			NO	1.93					Provisionally Admitted
5	Canbank Factors Ltd.	Annex 4.5	15.06.2024	1,13,98,15,182.30	1,13,98,15,182.30	Unsecured			NO	1.11					Provisionally Admitted
6	Axis Trustee Services Limited	Annex 4.6	18.02.2025	35,27,94,792.00	35,27,94,792.00	Unsecured			NO	0.34					Provisionally Admitted
	Total			4,58,81,18,504.47	4,58,81,18,504.47	,				4.47					

^{*}The claims has been accepted/ admitted provisionally as per best estimate in terms of Regulation 14 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 on the basis of documents and information submitted by creditors since no data/information has been received from the corporate debtor to enable us to cross verify the claims with the records and books of the Corporate Debtor.